## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 26/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: M12 Kashi Continental Put Ltd VIS ROC

SECTION OF THE COMPANIES ACT: 252(3) of the companies Act of 2013.

Designation Representation <u>Signature</u> SI. NO. Shireshkamo Piones - Advarde Athliam <u>1.</u> SHIVENDRA BAHADUR CGSC ROC 2.

## CA No. 26/ALD/2018

Sri Shiresh Kumar Diwedi, proxy for Chandan Agarwal for the petitioner counsel.

The present case is filed as a fresh case under section 252(3) Companies Act, 2013.

Since, today the Central Govt. Standing Counsel representing the ROC, Kanpur is present. Hence, petitioner is directed to serve a copy of this order along with a copy of the petition to the ROC, Kanpur and to provide further a spare copy to learned CGSC.

The Respondent is directed to file its comments/objection, if any, to the present petition by four weeks.

The matter to be listed on 9th March, 2018.

Date: 01/02/2018

Typed by *Jyoti* 

(Stenographer)

H.P. Chaturvedi, Member(Judicial)